(J.H.C. Sch. 1-7)

From:

Vishwa Nath Shukla,

Registrar (Administration), High Court of Jharkhand, Ranchi.

2 : Office – 0651-2481449 Fax No. – 0651 – 2481116

File No. XXII(6)/1/	2025-26/Apptt.
Letter No.	/Apptt
Dated:	

To

All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi.

Subject:- Regarding nomination for attending Online e-Courts Programme at all District Headquarters for Civil Judge (Jr. Div.) through SJA (ECT_16_2025) for all the officers of Civil Judge (Jr. Div.) Cadre scheduled to be held on 17th October, 2025 from 04:30 P.M. to 05:30 P.M.

Sir,

I am directed to inform that the Court has been pleased to nominate all the Judicial Officers of the cadre of Civil Judge (Jr. Div.) (except those officers, who have already been granted Earned Leave/ Commuted Leave/ Maternity Leave/ Paternity Leave/ Child Care Leave) for attending Online e-Courts Programme at all District Headquarters for Civil Judge (Jr. Div.) through SJA (ECT_16_2025) for all the officers of Civil Judge (Jr. Div.) Cadre scheduled to be held on 17th October, 2025 from 04:30 P.M. to 05:30 P.M.

Link for the training:

https://judicialacademyjharkhand.webex.com/judicialacademyjharkhand/j.php?MTID=m8f87 5dc444bc0c80138ceb9b076977e6

Meeting number: 2517 159 8680

Password: sMHJf757mhx

The protocol of connectivity of the said training is given below:-

- The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.
- Officers should Login by 04.15 P.M. Beyond 04:35 P.M., login would not be
- (iii) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (iv) Video shall be kept on throughout the sessions.

You are, therefore, requested to direct the officers concerned posted at your Judgeship to attend the aforesaid online training programme.

This is for your information and needful.

				Yours sincerely,
				Sd/- Vishwa Nath Shukla
				Registrar (Administration)
Memo No.	4319	/Apptt.	Dated, Ranchi, the	93/09/2025

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 860/JAJ dated 16.09.2025 / the Member Secretary, JHALSA for information and needful / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website. Registrar (Administration)